

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

CP 32/NCLT/AHM/2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.11.2020**

Name of the Company: Neetaben Prabhubhai Patel
V/s
Nishant Infrastructure Pvt Ltd & Ors

Section 241 of Co.act,2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

(Through Video Conferencing)

Advocate Mr. Sachin D. Vasavada appeared on behalf of the petitioner.

Advocate, Ms. Rhea S appeared on behalf of Mr. Arjun Sheth, Advocate for respondent no.2 and requesting time to file reply.


The prayer is allowed.

Three weeks' time is granted to file reply by serving an advance copy to the petitioner.

The petitioner is directed to issue notice to respondent no.1

List the matter on 05.01.2021


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER (TECHNICAL)**


**MANORAMA KUMARI
MEMBER (JUDICIAL)**

Dated this the 4th day of November, 2020.